

National Company Law Tribunal

Allahabad Bench

CP NO. 29/ND/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE COMPANY: J.B. Daryuka Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

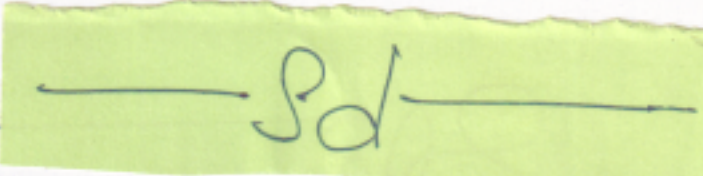
CP No.29/ND/2009

Advocate, Sri Abhijit Mukherjee, for the petitioner. Sri Adesh Tandon, PCS for the respondent. The petitioner counsel informs that they have preferred an appeal against this Bench's impugned order dated 27th July, 2017 by disposing of the CA No.15/2016. As the matter is now pending before the Hon'ble NCLAT. Therefore, this Tribunal should await for the outcome of the same, which may have bearing on the present company petition.

At this stage, learned PCS appearing for the respondent moves another application CA No. 158/2017 seeking for some direction against the petitioner. A copy thereof is supplied to the petitioner counsel. Liberty is granted to file reply.

The matter be listed on 19th September, 2017.

Date: 21.08.2017


Shri H.P. Chaturvedi (Member (Judicial))